

COURT-II

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 140 of 2014

Dated : 24th September, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

Gujarat Urja Vikas Nigam Ltd. & Ors. ... Appellant(s)

Versus

**Gujarat Electricity Regulatory
Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

ORDER

At the request of the learned counsel for the appellant, post the matter for further hearing on **8th October, 2014.**

**(Justice Surendra Kumar)
Judicial Member
rkt**

**(Rakesh Nath)
Technical Member**